

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(CAA) No.375/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Ampi Finance Ltd & Ors. | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. MANOJ BANTHIA, PCS
2. NEHA SOMANI, PCS
3. BIDISHA ACHARI, PCS

Applicants

Somani
1/1/2018

4. Mr. K. S. PRADHAN. JOINT DIRECTOR RD(ER)MCA - *Pradhan*
01/01/2018

ORDER

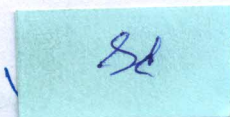
Ld. Counsel for the petitioners and Mr. K. S. Pradhan Joint Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

In compliance of our order dated 05/12/2017 notice has been published and affidavit of compliance has been filed, which may be taken on record.

List it on 05/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)

Handwritten notes:
1. MANOJ BANTHIA, PCS
2. NEHA SOMANI, PCS
3. BIDISHA AGHARI, PCS
Applicants
1/1/2018